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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 20/NCLT/AHM/2017
With Madhya Pradesh High Court CA no. 48 of 2016**

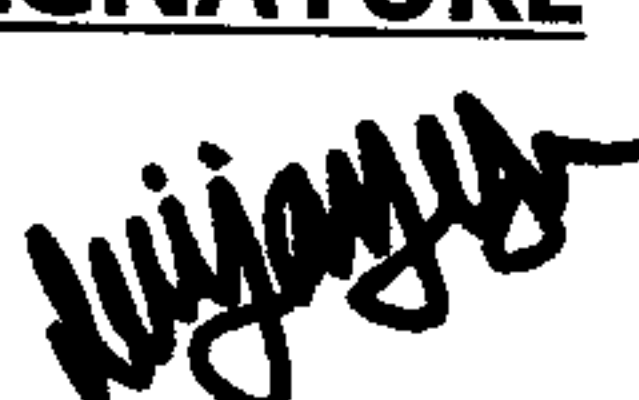
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017**

Name of the Company: V.K Agro Industries Pvt. Ltd.
V.K Art & Design Pvt. Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VIJAYESH ATRE	ADVOCATE	PETITIONERS	

2.

ORDER

Learned Advocate Mr. Vijayesh Atre present for Petitioners.

Representation of Regional Director received.

Affidavit in response to the representation to the Regional Director filed.

No representation received from Official Liquidator.

Representation from the Income Tax Authorities received.

None present on behalf of regional director and Official Liquidator.
No objection received from public.

Heard arguments of Learned Counsel for Petitioners.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 2nd day of May, 2017.